## विधि, न्याय ग्रौर कम्पनी कार्य मंत्री (श्री शान्ति अूथण): (क) जी, हां।

(ख) विवाह की न्यूनतम आयु पुरुषों के लिए ग्रठारह वर्ष से बढ़ा कर इक्कीस वर्ष ग्रीर स्तिगों के लिए पन्द्रह वर्ष से बढ़ा कर सोलह वर्ष करने का प्रस्ताव है । इस प्रयोजन के लिए लोक सभा में एक विघेषक 15 दिसम्बर, 1977 को पुरःस्थापित किया गया है ।

## t[THE MINISTER OF LAW, JUSTICE AFFAIRS (SHRI AND COMPANY SHANTI BHUSHAN): (a) Yes, Sir.

(b) The minimum age of marriage is proposed to be raised from eighteen to twentyone years for males and from fifteen to sixteen years for fe. males. A Bill for the purpose has been introduced in Lok Sabha on De. cember 15, 1977]

group an'l the extent of increase in assets

## **Raunak Group of Industries**

1268. SHRI SUJAN SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what are the details of the capital investment in each of Raunak group of Companies as at the end of the year 1970; and

(b) what is the extent of increase in the capital investment in each company since then?

THE MINISTER OF LAW. JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) Assuming registration under section 26 of the Monopolies and Restrictive Trade Practices Act, 1969, as the basis for the grouping, as on 30th September, 1977, 9 undertakings appear to belong to Raunaq Singh group. The details of their assets reflecting the capital investment in 1969 and 1975 together with increase recorded by each undertaking are shown in the annexed statement.

Sl. No.	Name of the undertaking					(Rs. in lakhs) Value of Assets		
					. –	1969	1975	Increase-
т.	Apollo Tubes Ltd.	•			,	36.6‡	107.3	70.7
2,	Bharat Gears Ltd.	•		•	•	5°3§	654.0	6 <sub>4</sub> 8· 7
3.	Bharat Steel Tubes Ltd.	•				816-4	1899-3	1082.9
4,	Machine & Tubes			•		N.A.	N.A.	N.A.
5.	Raunag & Co. Pvi. Ltd.		•			68·6	167.4	9 <sup>8</sup> · 8
6.	Raunaq & Agencies Pvt. Ltd.		•	•	•	0-1	1 · 1	1.0
7.	Raunaq & Co. Industries Pet. Ltd.		•		•	<u>3</u> ∙8	4.2	0.8
8.	Raunaq International Pvt. Ltd.	•.			•	13.1	94.2	81 - 1
9.	Universal Steel & Alloys Ltd.		•			Neg'.	183.5	183.5
 ]† :	] English translation. (As per first Balance-Sheet 1974.						. <b>*-</b>	

\$As per first Balance-Sheet 1972.

N.A .- Information not available, as the undertaking is a partnership firm. Negl.-Negligible (P. 2,468 only).

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Assets'in 1969 and 1975 of the undertakings registered under section 26 of the Monopolies and

Restrictive Trade Practices Act, 1969, read with section an (a) thereof, from the Raunaq Singh

Statement